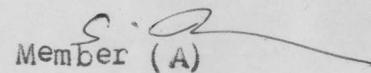


O.A. No. 1291/93

23-2-2000

Hon'ble Mr. S. Biswas, A.M.

None for the parties. This is a very old case of 1993. It is observed that the applicant's counsel is absent continuously since 20-11-1998 on different dates. It appears that the applicant has lost interest in this case. The OA is, therefore, dismissed in default and for non-prosecution.


Member (A)

Dube/